THE HIGH COURT OF MEGHALAYA
AT SHILLONG
N O T I F I C A T I O N

Dated, Shillong the 3rd November, 2026

No. HCM.II/III/2021/Pt-II/Estt/3814: In supersession of this Registry's Notification No HCM.II/III/2021/Pt-II/962A dated 12th April, 2023, Hon'ble the Chief Justice is pleased to reconstitute the FASTER Unit for the High Court of Meghalaya comprising of the following members:

i. Joint Registrar (Listing);
ii. Deputy Registrar (Judicial)
iii. Superintendent (Judicial);
iv. Shri Don Marshyllong, System Analyst;
v. Smti Monica Shallam, Junior Administrative Assistant
vi. Shri Evangelis Momin, Junior Administrative Assistant.

REGISTRAR GENERAL

Memo No. HCM. II/III/2021/Pt-II/Estt/ **Dated 3rd November, 2026**

Copy to:-

i. Registrar cum PPS to Hon'ble Chief Justice for favour of her Ladyship's kind information.
ii. P.S to Hon'ble Mr Justice H S Thangkhiew, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
iii. P.S to Hon'ble Mr Justice W Diengdoh, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
iv. P.S to Hon'ble Mr Justice B Bhattacharjee, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
v. Nodal Officer, FASTER Cell, Supreme Court of India (faster.cell@sci.nic.in) for information and necessary updation of records.
vi. Joint Registrar (Listing) & Nodal Officer (FASTER), High Court of Meghalaya for favour of kind information.
vii. Deputy Registrar (Judicial), High Court of Meghalaya for favour of kind information.

viii. Superintendent (Judicial), High Court of Meghalaya for favour of kind information.

ix. Shri Don Marshyllong, System Analyst, High Court of Meghalaya for favour of kind information.

x. Smti Monica Shallam, Junior Administrative Assistant, High Court of Meghalaya for favour of kind information.

xi. Shri Evangelis Momin, Junior Administrative Assistant, High Court of Meghalaya for favour of kind information.

xii. Assistant Registrar (Establishment), High Court of Meghalaya

xiii. System Analyst, High Court of Meghalaya for uploading the same in the Official Website of the Registry.

REGISTRAR GENERAL